

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 41/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Chhattisgarh Highway Development Company Ltd.
Under Section	271-272

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Satya Smruti Mohanty, Adv.
Mr. Sarvavid Subash Pradhan, Adv.
Mr. Goutam Rai, Adv.
Mr. Gyaninee Nayak, Adv.
Mr. Pratyusha Mohanty, Adv.
Mr. Sambit Sekhar Moharana, Adv.

For Respondent (s)

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ORDER

At the request of the Bar Association, due to Ram Navami, matter adjourned to 29.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)